

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
05-07-2024 AT 10:30 AM**

**Company Petition/44/2023  
AND  
IA (CA) 154/2024 in Company Petition/44/2023  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Yadagiri R Pendri & Anr

**...Petitioner**

**AND**

Escientia Biopharma Pvt Ltd 7 Ors

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/44/2023**

Learned Senior Counsel Mr Vivek Reddy for the Company Petitioners present through VC. Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present physically. Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference. Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically. Heard the Learned Senior Counsel for the Company Petitioner. Learned Senior Counsel for the Respondent No.4 to 6 requested time. Call on 08.07.2024.

**IA (CA) 154/2024**

Call on 08.07.2024.

**MEMBER (T)**

**MEMBER (J)**